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Government, on pesticides, for Protection of fruit industry in Jamrr.u and Kashmir from Scab and other diseases, has been stipped; and

(b) whether the Central Government propose to reconsider the decision and revive the subsidy to save the fruit industry in Jammu and Kashmir?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The Central Government gives subsidy to the extent of 25 per cent of the cost of pesticides to the State Govern ments on the condition that atleast matching subsidy of 25 per cent is provided by the State Governments and the farmers bear the rest of the cost. This subsidy has not been W ^*1

(b) In view of (a) above, the question of revival does not arise, the subsidy is very much there.

Opening of Sub-post offices in Jammu and **Kashmir State**

546. SHRI SHARIEF - UD - DIN SHARIO: Will the Minister of COM-MUNICATIONS be pleased to state what are the names of the localities where new sub-Post Offices, branch Post Offices and telephone exchanges are proposed to be opened in Jammu and Kashmir during year 1980-81?

THE MINISTER OF COMMUNI-CATIONS (SHRI C. M. STEPHEN): The names of the localities where new Sub-Post Offices are proposed to be opened in Jammu and Kashmir during the year 1980-81 are as follows:

Sankoo (Leh); Vilgam, Karalapura (Kupwara); Doabgah, Sangrama (Baramulla); Dachan (Doda) Lai Bazar (Srinagar); Akingam, Noor-pora, Mibroo (Anantnag); Gangiyal Halqa (Jammu); Chingan, Koderanka (Rajouri); Narain (Poonch). Quil (Pulwama): Sanjimore (Kathua); Mantalai Sub Post Office in district Udhampur has already been opened.

The names of the localities where telephone exchanges are proposed to be opened in Jammu & Kashmir during the year 1980-81 are as follows:—

to Questions

Doru, Achhabal, Wail, Mattan, Wagora, Rehama, Tungmarg, Suran-kot, Garbi, Ramnagar, Chinani and Beerwah.

As regards branch post offices, only the number of offices to be opened during a year in determined in advance, Specific proposals are examined in the course of the year and sanctions issued in those cases which satisfy the prescribed norm and upto the number fixed for the year. About 20 branch not offices may be opened in Jammu & Kashmir State during 1980-81.

Indiscriminate felling: of trees in Musoorie

- SHRI BISHAMBHAR NATH 547. PANDE: Will the Minister of AGRI-CULTURE be pleased to state:
- (a) whether it is a fact that despite Government's ban on felli.ag of trees in Mussorie hills promulgated about six years ago indiscriminate devasta tion of deodar tress continues unabat ed;
- (b) whether it is also a fact that 835 deodar trees, n any of them young, are to be cut in the Park Estate of Municipal Area of Mussorie; and
- (c) whether it i₃ also a fact that the large scale felling of trees in Mussorie has disturbed the ecology of this hill station?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN), (a) to (c) The information is being collected and will be placed on the Table of the Sabha.

548. [Transferred to the 26th June, 1980].